

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 394
TO BE ANSWERED ON FEBRUARY 06, 2023
AMRUT SCHEME

NO. 394. SHRI PRAMOD TIWARI:
SMT. RANJEET RANJAN:
DR. ANIL SUKHDEORAO BONDE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the Atal Mission for Rejuvenation and Urban Transformation (AMRUT), including fund sharing pattern between the Centre and States;
- (b) the details of the cities where the AMRUT is running in the country including Maharashtra;
- (c) the details of fund allocation and utilization thereof in the country including Jharkhand under the scheme, project-wise, State-wise and district-wise;
- (d) whether specific guidelines exists to monitor and supervise the implementation of the scheme at the State level; and
- (e) if so, the details thereof along with the monitoring committee constituted for the purpose and the number of meetings held such committee during the last five years?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25th June 2015 for a period of 05 years i.e. Financial Year 2015-16 to 2019-20 with a total Central outlay of ₹50,000 crore in 500 selected cities across all the States and Union Territories (UTs) in the country. The Mission focuses on the development of basic urban infrastructure in the sectors of water supply; sewerage and septage management; storm water drainage; non-motorized urban transport and development of green spaces & parks. Mission also executed a set of 11 reforms to improve governance of Urban Local Bodies (ULBs) and Capacity Building activities for the ULBs.

Under AMRUT, total approved plan size of all the States and UTs is ₹77,640 crore, which includes committed Central Assistance of ₹35,990 crore. Through this, the Mission envisions to provide 139 lakh water tap connections to achieve universal coverage of water supply and 145 lakh sewer connections to enhance substantial sewerage network coverage in AMRUT cities.

AMRUT has now been subsumed under Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0) launched on 01st October 2021. Accordingly, all ongoing and eligible projects of AMRUT shall receive Central funding till 31st March 2023.

Fund sharing pattern between Centre and States for AMRUT projects is as under:

Sl. No.	Category of State / Union Territory	Sector	Category of AMRUT city in terms of population (as per 2011 census)	Maximum Central Share against project cost*	State/ULB/ Other's share against project cost
i.	For all Union Territories	All Sectors	For all AMRUT cities irrespective of population	100%	-
ii.	For 08 North-Eastern States and Himalayan States (Himachal Pradesh and Uttarakhand)	All Sectors	For all AMRUT cities irrespective of population	90%	10%
iii.	All remaining States	Water Supply, Sewerage and Septage Management, Storm Water Drainage and Urban Transport (non-motorized)	Cities having population up to 10 lakhs	50%	50%
iv.		Parks/ Green Spaces	Cities having population above 10 lakhs	33.33%	66.67%
v.			For all AMRUT cities irrespective of population	50%	50%

* Limited to maximum committed Central Assistance.

(b): Under AMRUT, 500 cities have been selected across all States/UTs, including 44 cities in the State of Maharashtra. State/UT-wise list of AMRUT cities is placed at Annexure-I.

(c): Under AMRUT, Central funds are not allocated/released project or district-wise. Ministry of Housing and Urban Affairs has approved State Annual Action Plans (SAAPs) of all the States/UTs amounting to ₹77,640 crore for the entire Mission period, which includes committed Central Assistance of ₹35,990 crore. So far, ₹31,764 crore has been released for implementation of projects under the Mission against which, Utilisation Certificates (Ucs) for ₹27,721 crore have been received from States/UTs.

For the State of Jharkhand, State Annual Action Plans (SAAPs) amounting to ₹1,246 crore, including committed Central Assistance of ₹566 crore have been approved for the entire Mission period. So far, ₹552 crore has been released to the State as Central funds for implementation of projects under the Mission, against which State Government has submitted Ucs for ₹391 crore. State-wise list of fund allocation for AMRUT projects and Ucs received is placed at Annexure-II.

(d) & (e): Under AMRUT, States have been empowered to select, apprise, approve and implement projects within the broad framework of AMRUT Mission. Further, AMRUT guidelines have specific provisions for formation of State High Powered Steering Committee (SHPS), headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State level. Apart from this, a State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department also exists to provide technical support to the SHPS in monitoring and supervising the scheme at the State level. For monitoring of AMRUT projects at district level, AMRUT guidelines provide for constitution of a District Level Review and Monitoring Committee (DLRMC) which will be co-chaired by the Member(s) of Parliament along with the District Collector. These Committees also review the progress of AMRUT scheme regularly.

States/UTs have constituted the required Committees under AMRUT. In the spirit of co-operative federalism, constitution and working of such Committees have been delegated to the States and the Ministry of Housing & Urban Affairs does not maintain details of constitution/meetings of these Committees.

ANNEXURE-I REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 394 REGARDING “AMRUT SCHEME”, DUE FOR ANSWER IN THE RAJYA SABHA ON 06 FEBRUARY, 2023.

LIST OF CITIES COVERED UNDER AMRUT

Name of State: Andhra Pradesh				
Number of Cities: 33				
Adoni	Eluru	Kadapa	Narasaraopet	Tadepalligudem
Anantapur	Gudivada	Kakinada	Nellore	Tadpatri
Bhimavaram	Guntakal	Kurnool	Ongole	Tenali
Chilakaluripet	Guntur	Machilipatnam	Proddatur	Tirupati
Chittoor	GVMC	Madanapalle	Rajahmundry	Vijayawada
Dharmavaram	Hindupur	Nandyal	Srikakulam	Vizianagaram
Amravati	Srikalahasti	Kavali		

Name of UT: Andaman & Nicobar Islands				
Number of Cities: 1				
Port Blair				

Name of UT: Arunachal Pradesh				
Number of Cities: 1				
Itanagar				

Name of State: Assam				
Number of Cities: 4				
Dibrugarh	Guwahati	Naogaon	Silchar	

Name of State: Bihar				
Number of Cities: 27				
Arrah	Biharsharif	DinapurNizamat	Katihar	Patna
Aurangabad	Buxar	Gaya	Kishanganj	Purnia
Bagaha	Chapra	Hajipur	Motihari	Saharsa
Begusarai	Darbhangha	Jamalpur	Munger	Sasaram
Bettiah	Dehri	Jehanabad	Muzaffarpur	Siwan
Bhagalpur	Bodh Gaya			

Name of UT: Chandigarh				
Number of Cities: 1				
Chandigarh				

Name of State: Chhattisgarh				
Number of Cities: 9				
Ambikapur	Bhilai Nagar	Bilaspur	Durg	Jagdalpur
Korba	Raigarh	Raipur	Rajnandgaon	

Name of UT: Dadra and Nagar Haveli				
Number of Cities: 1				
Silvasa				

Name of UT: Daman and Diu				
Number of Cities: 1				
Daman				

Name of UT: NCT of Delhi				
Number of Cities: 4				
East DMC	N.D.M.C.	North DMC	South DMC	

Name of UT: Goa				
Number of Cities: 1				
Panji				

Name of State: Gujarat				
Number of Cities: 31				
Ahmadabad	Botad	Jamnagar	Nadiad	Surat
Amreli	Deesa	JetpurNavagadh	Navsari	SurendranagarDudhrej
Anand	Gandhidham	Junagadh	Palanpur	Vadodara
Bharuch	Gandhinagar	Kalol	Patan	Valsad
Bhavnagar	Godhra	Mahesana	Porbandar	Vapi
Bhuj	Gondal	Morvi	Rajkot	Veraval
Dwarka				

Name of State: Haryana				
Number of Cities: 20				
Panipat	Bahadurgarh	Hisar	Karnal	Rohtak
Sonipat	Bhiwani	Jagadhri	Palwal	Sirsa
Ambala	Faridabad	Jind	Panchkula	Thanesar
Ambala Sadar	Gurgaon	Kaithal	Rewari	Yamunanagar

Name of State: Himachal Pradesh				
Number of Cities: 2				
Shimla	Kullu			

Name of UT: Jammu and Kashmir (Including UT of Laddakh)				
Number of Cities: 5				
Anantnag	Jammu	Srinagar	LehLadakh	Kargil

Name of State: Jharkhand				
Number of Cities: 7				
Adityapur	Chas	Deoghar	Dhanbad	Giridih
Hazaribag	Ranchi			

Name of State: Karnataka				
Number of Cities: 27				
Bagalkot	Bijapur	Gangawati	Kolar	Ranibennur

BBMP	Chikmagalur	Gulbarga	Mandya	Robertson Pet
Belgaum	Chitradurga	Hassan	Mangalore	Shimoga
Bellary	Davanagere	Hospet	Mysore	Tumkur
Bhadravati	Gadag-Betigeri	Hubli-Dharwad	Raichur	Udupi
Bidar	Badami			

Name of State: Kerala				
Number of Cities: 9				
Alappuzha	Kannur	Kochi	Kollam	Kozhikode
Palakkad	Thiruvananthapuram	Thrissur	Guruvayur	

Name of UT: Lakshadweep				
Number of Cities: 1				
Kavaratti				

Name of State: Madhya Pradesh				
Number of Cities: 34				
Betul	Damoh	Jabalpur	Neemuch	Seoni
Bhind	Datia	Khandwa	Pithampur	Shivpuri
Bhopal	Dewas	Khargone	Ratlam	Singrauli
Burhanpur	Guna	Mandsaur	Rewa	Ujjain
Chhatarpur	Gwalior	Morena	Sagar	Vidisha
Chhindwara	Hoshangabad	Murwara	Satna	Omkareshwar
Dabra	Indore	Nagda	Sehore	

Name of State: Maharashtra				
Number of Cities: 44				
Achalpur	Bhusawal	Jalna	Nashik	Solapur
Ahmadnagar	Bid	KalyanDombivali	Navi Mumbai	Thane
Akola	Chandrapur	Kolhapur	Osmanabad	Udgir
Ambarnath	Dhule	Latur	Panvel	Ulhasnagar
Amravati	Gondiya	Malegaon	Parbhani	Vasai-Virar City
Aurangabad	Greater Mumbai	Mira Bhayandar	PimpriChinchwad	Wardha
Badlapur	Hinganghat	Nagpur	Pune	Yavatmal
Barshi	Ichalkaranji	NandedWaghala	Sangli-MirajKupwad	Shirdi
Bhiwandi	Jalgaon	Nandurbar	Satara	

Name of State: Manipur				
Number of Cities: 1				
Imphal				

Name of State: Meghalaya				
Number of Cities: 1				
Shillong				

Name of State: Mizoram				
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Number of Cities: 1				
Aizawl				

Name of State: Nagaland				
Number of Cities: 2				
Dimapur	Kohima			

Name of State: Odisha				
Number of Cities: 9				
Bhadrak	Baleswar Town	Baripada Town	Bhubaneswar Town	Brahmapur
Cuttack	Puri	Raurkela Town	Sambalpur Town	

Name of UT: Puducherry				
Number of Cities: 3				
Ozhukarai	Puducherry	Karaikal		

Name of State: Punjab				
Number of Cities: 16				
Amritsar	Abohar	Barnala	Batala	Bathinda
Firozpur	Hoshiarpur	Jalandhar	Khanna	Ludhiana
Malerkotla	Moga	Muktsar	Pathankot	Patiala
S.A.S. Nagar				

Name of State: Rajasthan				
Number of Cities: 29				
Ajmer	Bhiwadi	Ganganagar	Jodhpur	Sikar
Alwar	Bikaner	Gangapur City	Kishanganh	Sujanganh
Baran	Bundi	Hanumanganh	Kota	Tonk
Beawar	Chittaurgarh	Hindaun	Nagaur	Udaipur
Bharatpur	Churu	Jaipur	Pali	Jhalawar
Bhilwara	Dhaulpur	Jhunjhunun	SawaiMadhopur	

Name of State: Sikkim				
Number of Cities: 1				
Gangtok				

Name of State: Tamil Nadu				
Number of Cities: 33				
Alandur	Dindigul	Kurichi	Pudukkottai	Tiruchirappalli
Ambattur	Erode	Madavaram	Rajapalayam	Tirunelveli
Ambur	Hosur	Madurai	Salem	Tiruppur
Avadi	Kancheepuram	Nagapattinam	Tambaram	Tiruvannamalai
Chennai	Karaikkudi	Nagercoil	Thanjavur	Tiruvottiyur
Coimbatore	Kumbakonam	Pallavaram	Thoothukkudi	Vellore
Cuddalore	Velankanni	Rameshwaram		

Name of State: Telangana				
Number of Cities: 12				
Adilabad	GHMC	Karimnagar	Khammam	Mahbubnagar
Miryalaguda	Nalgonda	Nizamabad	Ramagundam	Siddipet

Suryapet	Warangal
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Name of State: Tripura Number of Cities: 1
Agartala

Name of State: Uttar Pradesh Number of Cities: 61				
Agra	Budaun	Gonda	Loni	Pilibhit
Akbarpur	Bulandshahar	Gorakhpur	Lucknow	Rae Bareli
Aligarh	Chandausi	Hapur	Mainpuri	Rampur
Allahabad	Deoria	Hardoi	Mathura	Saharanpur
Amroha	Etah	Hathras	MaunathBhanjan	Sambhal
Azamgarh	Etawah	Jaunpur	Meerut	Shahjahanpur
Bahraich	Faizabad	Jhansi	Mirzapur-cum-Vindhyachal	Shamli
Ballia	Farrukhabad-cum-Fatehgarh	Kanpur	Modinagar	Shikohabad
Banda	Fatehpur	Kasganj	Moradabad	Sitapur
Baraut	Firozabad	Khurja	Mughalsarai	Sultanpur
Bareilly	Ghaziabad	Lakhimpur	Muzaffarnagar	Unnao
Basti	Ghazipur	Lalitpur	Orai	Varanasi
Ayodhya				

Name of State: Uttarakhand Number of Cities: 7				
Dehradun	Haldwani-cum-Kathgodam	Hardwar	Kashipur	Roorkee
Rudrapur	Nainital			

Name of State: West Bengal Number of Cities: 60				
Asansol	Basirhat	Haldia	Krishnanagar	RajarhatGopalpur
AshoknagarKalyangarh	Bhadreswar	Halisahar	Kulti	RajpurSonarpur
Baharampur	Bhatpara	Haora	Madhyamgram	Raniganj
Baidyabati	Bidhan Nagar	Hugli-Chinsurah	Maheshtala	Rishra
Bally	Bongaon	Jalpaiguri	Medinipur	Santipur
Balurghat	Champdani	Jamuria	Nabadwip	Serampore
Bankura	Chandannagar	Kalyani	Naihati	Siliguri
Bansberia	Darjiling	Kamarhati	North Barrackpur	South Dum Dum
Baranagar	Dum Dum	Kanchrapara	North Dum Dum	Titagarh
Barasat	Durgapur	Kharagpur	Panihati	Uluberia
Barddhaman	English Bazar	Khardaha	Puruliya	UttarparaKotrung
Barrackpur	Habra	Kolkata	Raiganj	Jangipur

Note 1: Out of 500 cities, 13 cities have been merged with other cities. In the State of Haryana, Ambala Sadar has been merged with Ambala and Jagadhri has been merged with Yamunanagar; in the State of Tamil Nadu, Alandur, Ambattur, Madavaram and Tiruvottiyur have been merged with Chennai and Kurichi has been merged

with Coimbatore; in the State of Uttar Pradesh, Ayodhya has been merged with Faizabad; and in the State of West Bengal, Bally, Jamuria, Kulti and Raniganj have been merged with Asansol and RajarhatGopalpur has been merged with Bidhannagar.

Note 2: Post bifurcation of erstwhile State of Jammu & Kashmir into UT of Jammu & Kashmir and UT of Ladakh, cities of Jammu, Srinagar & Anantnag is under Jammu & Kashmir, whereas, Leh-Ladakh and Kargil are under Ladakh.

ANNEXURE-II REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 394 REGARDING “AMRUT SCHEME”, DUE FOR ANSWER IN THE RAJYA SABHA ON 06 FEBRUARY, 2023.

State/UT-wise details of funds allocated under AMRUT for the entire Mission period

Sl. No.	Name of State / UT	Approved SAAP size (In ₹ crore)	Maximum Committed Central Assistance for AMRUT projects (In ₹ crore)	Central Assistance released (In ₹ crore)	Utilisation Certificates received (In ₹ crore)
1	A & N Islands	10.82	10.82	10.81	6.49
2	Andhra Pradesh	2890.17	1056.62	866.39	866.38
3	Arunachal Pradesh	140.25	126.22	99.32	42.88
4	Assam	657.14	591.42	252.87	207.35
5	Bihar	2469.77	1164.80	1055.87	637.89
6	Chandigarh	95.07	54.09	53.27	52.40
7	Chhattisgarh	2192.76	1009.74	969.12	880.27
8	Dadra & Nagar Haveli	10.82	10.82	10.59	10.59
9	Daman & Diu	18.03	18.03	3.60	1.61
10	Delhi	802.31	802.31	518.21	412.90
11	Goa	209.18	104.58	20.91	20.91
12	Gujarat	4884.42	2069.96	1666.95	1666.96
13	Haryana	2565.74	764.51	736.96	736.97
14	Himachal Pradesh	304.52	274.07	269.06	190.71
15	Jammu & Kashmir (incl. UT of Ladakh)	593.05	533.72	515.14	358.39
16	Jharkhand	1245.74	566.17	551.69	390.63
17	Karnataka	4952.87	2318.79	2258.85	2168.20
18	Kerala	2359.38	1161.20	945.85	715.26
19	Lakshadweep	3.61	3.61	2.25	2.11
20	Madhya Pradesh	6200.67	2592.86	2497.06	2396.29
21	Maharashtra	7759.32	3534.08	3106.25	2583.00
22	Manipur	180.31	162.28	162.28	161.91
23	Meghalaya	80.14	72.12	71.02	31.60
24	Mizoram	140.25	126.22	119.72	111.89
25	Nagaland	120.22	108.19	77.18	77.18
26	Odisha	1598.96	796.97	785.23	785.23
27	Puducherry	64.91	64.91	44.09	41.16
28	Punjab	2766.62	1204.47	985.89	813.19
29	Rajasthan	3223.94	1541.95	1457.97	1392.97
30	Sikkim	40.06	36.06	31.06	12.51
31	Tamil Nadu	11194.78	4756.58	3797.29	3524.26
32	Telangana	1666.26	832.60	831.53	770.28
33	Tripura	148.25	133.43	132.47	123.69
34	Uttar Pradesh	11421.67	4922.46	4420.49	3675.59
35	Uttarakhand	593.02	533.72	531.92	406.28
36	West Bengal	4035.00	1929.32	1905.39	1445.39
Total		77640.02	35989.70	31764.55	27721.32